

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2846
TO BE ANSWERED ON 06.08.2015

PMGSY II

2846. SHRI A.T. NANA PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details along with the funds allocated for construction of roads, culverts and cross drainages under the Prime Minister Gram Sadak Yojana (PMGSY)-II in the country including Maharashtra and Karnataka during the last three years, Statewise;
- (b) whether the Government is aware that the works taken up under the PMGSY-II were not completed, if so, the details of the works under construction and the projects completed so far and handed over for use under the Yojana, State-wise;
- (c) whether the Government has put any mechanism in place to ensure the quality of works constructed along with the maintenance under PMGSY-II and if so, the details thereof; and
- (d) whether the Government has received any complaints / suggestions pertaining to the projects under PMGSY-II and if so, the details thereof along with the steps taken for its effective implementation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

- (a) & (b): Prime Minister Gram Sadak Yojana (PMGSY)-II was launched in May, 2013 for upgradation of existing selected rural roads based on a prescribed criterion to consolidate the rural road-network and improve its overall efficiency. During the 12th five year plan period, upgradation of 50,000 km road length is proposed to be covered. The cost will be shared between the Centre and States/UTs on 75:25 basis for normal areas and 90:10 basis for the special areas. At present, only 8 States (Andhra Pradesh, Telangana, Gujarat, Haryana, Karnataka, Maharashtra, Punjab and Uttar Pradesh) have transited to PMGSY-II. The Ministry has issued sanctions for 11,234 Km road length in these 7 States. State-wise physical and financial progress under PMGSY-II is given as per Annexure.

(c) & (d): For monitoring and quality control, a three tier quality control mechanism has been put in place under PMGSY. 1st tier is in-house quality control. 2nd tier is independent monitoring of construction quality by quality monitors called State Quality Monitors (SQM) managed by the respective States. The 3rd tier is envisaged as an independent quality monitoring mechanism at the Central level. Under this tier, the independent National Quality Monitors (NQMs) are engaged for inspections of roads, selected at random.

Complaints about various irregularities including violation of norms and sub-standard works under PradhanMantri Gram SadakYojana (PMGSY) are received in the Ministry from time to time. In respect of complaints regarding sub-standard roads being constructed under PMGSY, matter is referred to the State Quality Coordinators of respective States for taking necessary action as ensuring the quality of construction of PMGSY roads is the responsibility of implementing State Governments. In case, an adequate response is not received within the stated time schedule, the National Rural Roads Development Agency (NRRDA) deputed National Quality Monitors (NQM) and further decisions are taken on the basis of NQM reports.

As per PMGSY Programme Guidelines, all the roads being constructed under PMGSY will be covered under a 5-years maintenance contract to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document (SBD). Maintenance funds to service the contract is budgeted by the State Government and placed at the disposal of State Rural Roads Development Agency (SRRDA) in a separate Maintenance Fund Account. On expiry of 5-years post-construction maintenance, the roads shall be placed under Zonal Maintenance Contracts consisting of 5-years maintenance including renewal of the surface, as per cycle. The State Governments will make the necessary budget provision and place the funds to service the Zonal Maintenance Contracts at the disposal of the SRRDA in the Maintenance Fund Account.

Annexure

Annexure referred to in reply to Part (a) to (b) of Lok Sabha Unstarred Question No.2846 to be answered on 06.08.2015

Progress of Pradhan Mantri Gram Sadak Yojana (PMGSY)-II in the States

S.N.	States	(Rs. in crore, Length in Km)						
		Value of proposals cleared		Sanctioned		Completed		Exp. (upto June'15)
		Central Share	State Share	No. of road works i/c Bridges	Length of road works	No. of road works complete d (upto June'15)	Length of road works complete d (upto June'15)	
1	2	3	4	5	6	7	8	9
1	Andhra Pradesh	558	123	178	1,335	10	79	137
2	Gujarat	537	140	109	1,180	22	278	240
3	Haryana	652	266	101	989	55	772	524
4	Karnataka	816	229	327	2,246	112	767	471
5	Maharashtra	1,266	307	493	2,619	18	292	148
6	Telangana	518	64	133	951	1	11	80
7	Uttar Pradesh	851	284	252	1,913	0	0	0
Total		5,196	1,413	1,593	11,234	218	2,198	1,601

